

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) DIARY NO(S). 26041/2024

[Arising out of impugned final judgment and order dated 25-05-2022 in CRA No. 2682/1982 passed by the High Court of Judicature at Allahabad]

BHAIYAN

Petitioner(s)

VERSUS

STATE OF U.P.

Respondent(s)

(IA No. 89116/2025 - CONDONATION OF DELAY IN FILING)

Date : 13-05-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE UJJAL BHUYAN

For Petitioner(s): Dr. P. George Giri, Adv.
Ms. Jasmin Kurian Giri, Adv.
Mr. P. George Giri, AOR

For Respondent(s):

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Issue notice.

Liberty is granted to serve the Standing Counsel for the respondent-State, in addition.

To be heard along with SLP (CrI.) No.2909/2023.

(ASHISH KONDLE)
ASTT. REGISTRAR-cum-PS

(AVGV RAMU)
COURT MASTER (NSH)